

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LOCK & LOCK INDIA TRADING PRIVATE LIMITED

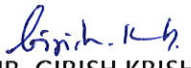
1	NAME OF CORPORATE PERSON	LOCK & LOCK INDIA TRADING PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	12/08/2008
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES-Mumbai (Ministry of Corporate Affairs)
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51109MH2008FTC185766
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4, HANIEF CHS, SHREENAGAR, ASLAM COMPOUND, OPP. CHAYA PRINTING, NR.UNIVERSALBUSINESSPARK,SAKINAKA, MUMBAI-400072
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	07 TH April, 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: MR. GIRISH KRISHNA HINGORANI REGISTRATION NO. IBBI/IPA-002/IP-N00842/2019-2020/12695 ADDRESS: 5 C MEHTA SADAN, S H PARELKAR MARG, DADAR, MUMBAI-400028, MAHARASHTRA, INDIA. EMAIL ID: girish2207@rediffmail.com Mobile No: 9820099783
8	LAST DATE FOR SUBMISSION OF CLAIMS	7 th May, 2022

Notice is hereby given that the LOCK & LOCK INDIA TRADING PRIVATE LIMITED has commenced voluntary liquidation on 07TH April, 2022.

The stakeholders of LOCK & LOCK INDIA TRADING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 7th May, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


MR. GIRISH KRISHNA HINGORANI
Liquidator
Date: 08/04/2022
Place: Mumbai

